THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 11th February, 2016.

No. HCM.II/184/2015/274 : Hon'ble The Chief Justice (Acting), High Court of Meghalaya, in exercise of powers under Rule 7(B)(5) of the High Court of Meghalaya Rules, 2013 is pleased to transfer and post the following Judicial Officers under the Meghalaya Higher Judicial Service as under :-

SI. No.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1	Shri E. Kharumnuid	Grade – I	I/c District & Sessions Judge West Jaintia Hills District Jowai	I/c District & Sessions Judge Ri Bhoi District Nongpoh
2	Smti. B. Mawrie	Grade – I	I/c District & Sessions Judge (Probationer) Ri-Bhoi District Nongpoh	Registrar General High Court of Meghalaya Shillong
3	Smti. B. Giri	Grade – I	Registrar General High Court of Meghalaya Shillong	District & Sessions Judge West Jaintia Hills Distric Jowai

The above incumbents are to join their respective office with immediate

effect.

By Order,

REGISTRAR (ADMN)

Memo No. HCM.II/184/2015/274 A

Dated 11th February, 2016.

Copy for information to:-

- 1. The Special Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- 2. The Accountant General (A&E), Meghalaya, Shillong.
- 3. The Registrar attached to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.

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4. The Joint Registrar – cum –OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.

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- 5. The Joint Registrar, High Court of Meghalaya, Shillong.
- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong
- 7. The Deputy Registrar attached to Hon'ble Mr. Justice S.R Sen, Chief Justice (Acting), High Court of Meghalaya, Shillong.
- 8. The Registrar (Admn.), High Court of Meghalaya, Shillong.
- 9. The District and Sessions Judge, Shillong.
- 10. The District and Sessions Judge, Tura.
- 11. The District and Sessions Judge, Nongpoh.
- 12. The District and Sessions Judge, Nongstoin.
- 13. The District and Sessions Judge, Williamnagar.

14. The District and Sessions Judge, Jowai.

- 15. Shri E. Kharumnuid, I/c District & Sessions Judge, Jowai..
- 16. Smti. B. Mawrie, I/c District & Sessions Judge (Probationer), Ri-Bhoi District, Nongpoh.
- 17. Smti. B. Giri, Registrar General, High Court of Meghalaya, Shillong.
- 18. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Chief Justice (Acting), High Court of Meghalaya, Shillong.
- 19. The Treasury Officer, Treasury, Jowai.
- 20. The Treasury Officer, Treasury, Shillong.
- 21. The Treasury Officer, Treasury, Nongpoh.
- 22.7he System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
- 23. The Director printing and Stationary Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.

24.Office File.

REGISTRAR (ADM